

Government loan transferred to non-plan side. For a proper comparison, it may be stated that the amount which corresponds to 7th Plan outlay of Rs. 540 crores is roughly Rs. 300 crores in the 6th Plan. In addition, the Commission is expected to raise considerable amount from financial institutions.

[English]

Manufacture of Power Generators

*215. SHRI JAI PRAKASH AGARWAL : Will the Minister of ENERGY be pleased to state :

(a) the names of areas in the country where there are problems of inadequate and irregular power supply ;

(b) the measure his Ministry proposes to take as an immediate relief for the people of these areas ;

(c) whether his Ministry proposes to allow manufacture of some small/big size generators to produce power for the people of these areas ;

(d) if so, the details thereof ;

(e) whether any foreign collaboration is also being sought ; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) During April to October, 1985, Himachal Pradesh and Delhi in the Northern Region, all States in the Western Region, Andhra Pradesh and Kerala in the Southern Region, and the North-Eastern Region were, by and large, able to meet their energy requirements. The other parts of the country had power shortages in varying degrees.

(b) As an immediate measure, assistance is arranged from the surplus to the deficit States. Gas based power generating capacity of 1500 MW, with a short gestation period, is being set up in the Northern and Western Regions, A programme to renovate and modernise thermal stations is also being implemented.

(c) to (f) There is adequate manufacturing capacity in the country to meet the requirements of power plant equipments of various types. However, import of technology and equipment is considered in some areas, on the merits, of each case, depending on the requirement.

Leasing Areas for Oil Exploration

*216. SHRI MOHAN BHAI PATEL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that a third round of bidding for leasing of areas for oil exploration and production has been mooted;

(b) if so, the details of the terms and conditions ;

(c) the area where the exploration and production of oil is likely to be undertaken ;

(d) whether it is a fact that in earlier two rounds also bidding for leasing of areas for oil exploration and production was announced ; and

(e) if so, the result achieved ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) Yes Sir.

(b) and (c) The terms and conditions for oil exploration and production by foreign companies in the country have not yet been finalised.

(d) and (e) Yes Sir. After the first round bidding the Saurashtra offshore block-II was awarded to M/s. Chevron Oil Company, USA. In terms of the contract, they drilled three wells in the initial three years but failed to discover any hydrocarbons. Consequently Chevron exercised its option to withdraw as per the terms of the contract. The second round bidding did not result in the award of any contract.

Production of Delicensed Drugs

*219. SHRI BALASAHEB VIKHE PATIL : Will the Minister of INDUSTRY be pleased to state :